

GOVERNMENT OF INDIA  
MINISTRY OF SHIPPING

LOK SABHA

UNSTARRED QUESTION NO.4451

TO BE ANSWERED ON 22<sup>nd</sup> MARCH, 2018

KRISHNAPATNAM HARBOUR

4451. SHRI Y.S. AVINASH REDDY:

Will the Minister of SHIPPING be pleased to state:

पोत परिवहन मंत्री

(a) whether it is a fact that the Union Government has designated Krishnapatnam Harbour in Andhra Pradesh to work as an authorized Immigration Checkpost; and

(b) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF SHIPPING  
(SHRI MANSUKH L. MANDAVIYA)

(a)&(b): Yes, Madam. The Government of India has notified Krishnapatnam Seaport as an authorized Immigration Check Post w.e.f 08 February, 2018 for entry into/ exit from India with valid travel documents for all classes of passengers. A copy of Gazette Notification published in this regard is enclosed.

रजिस्ट्री सं० डी० एल०-33004/99

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**भारत का राजपत्र**  
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गृह मंत्रालय

वधिसूचना

नई दिल्ली, 8 फरवरी, 2018

का.आ. 732(अ).—पासपोर्ट (भारत में प्रवेश) नियमावली, 1950 के नियम 3 के उप-नियम (ख) के अनुसरण में, केन्द्र सरकार, आंध्र प्रदेश राज्य के नेलौर जिले में कृष्णापटनम पत्तन को सभी श्रेणियों के यात्रियों हेतु वैध यात्रा दस्तावेजों सहित भारत में प्रवेश करने/निकास करने के लिए प्राधिकृत आप्रवासन जाँच चौकी नामित करती है।

[फा.सं. 25022/09/2017-आप्रवासन]

अनिल मलिक, संयुक्त सचिव

MINISTRY OF HOME AFFAIRS

NOTIFICATION

New Delhi, the 8th February, 2018.

S.O. 732(E).— In pursuance of sub-rule (b) of rule 3 of the Passport (Entry into India) Rules, 1950, the Central Government hereby designates Krishnapatnam Port in Nellore District of Andhra Pradesh State as an authorized Immigration Check Post for entry into/exit from India with valid travel documents for all classes of passengers.

[F. No. 25022/09/2017-Imm]

ANIL MALIK, Jt. Secy.

**अधिसूचना****नई दिल्ली, 8 फरवरी, 2018**

**का.आ. 733(अ).**—केन्द्र सरकार, विदेशी विषयक आदेश, 1948 के खंड 2 के उप-खंड (2) के अनुसरण में, पुलिस अधीक्षक, नेलौर जिला, आंध्र प्रदेश को उक्त आदेश के प्रयोजनार्थ आंध्र प्रदेश राज्य के क्षेत्राधिकार में नेलौर जिले के कृष्णापटनम पत्तन पर स्थित आप्रवासन जांच चौकी हेतु दिनांक 15 फरवरी, 2018 से "सिविल प्राधिकारी" नियुक्त करती है।

**[फा. सं. 25022/09/2017-आप्रवासन]**

अनिल मलिक, संयुक्त सचिव

**NOTIFICATION****New Delhi, the 8th February, 2018**

**S.O. 733 (E).**—In pursuance of Sub-Clause (2) of clause 2 of the Foreigners Order 1948, the Central Government hereby appoints the Superintendent of Police, Nellore District, Andhra Pradesh as the "Civil Authority" for the purposes of the said Order for the Seaport Immigration Check Post located at Krishnapatnam Port of Nellore District in the jurisdiction of Andhra Pradesh State with effect from 15th February, 2018.

**[F. No. 25022/09/2017-Imm]****ANIL MALIK, Jr. Secy.**